

BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL

SOUTH ZONE AT CHENNAI

Original Application No. 265 of 2016

IN THE MATTER OF

Thiru. R. Radhakrishnan

.....Applicant

Vs

The Executive Engineer PWD WRD

Araniyar Basin Division Chepauk

Chennai -05 And Others

Respondents

Report filed by the First Respondent

I, A. Jayakumari, Daughter of Thiru.Anbazhagan Aged about 51 years and working as Executive Engineer, PWD, WRD, Araniyar Basin Division, Chepauk, Chennai-05 and having office at Chennai, do hereby solemnly affirm and sincerely state as follows.

1. As per the direction of Honourable National Green tribunal, the Public works Department has submit a final report on Mugaiyur Vanchi Eri after the site inspection carried out on 20.10.21.

2. Mugaiyur lake is located at the eastern side of East Coast Road in Mugaiyur village, Cheyyur taluk of Chengalpattu district. The latitude and longitude of the lake is 12°4'00" & 80°06'06"and the lake has a registered ayacut of 164.06 Ha

3. There are about 400-500 Families living in mugaiyur village and the Mugaiyur Village has consist of swamp land because of that, it is not possible to do any kind of farming activities in the swamp land therefore the villagers have difficulties in earning for their livelihood .Hence the villagers have determined to

plant seedling for a period 20-30 days even in the earlier years at certain areas of the mugaiyur vanchi eri.

4. With regards to those seedling plants which have sprouted up and grown in the trans-plantation stage will be removed within 10 days from the mugaiyur vanchi eri

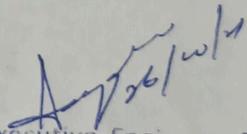
5. In continuation with this, the Village President and village peoples have given assurance for not encroaching the mugaiyur eri in any form in the future.

6. In addition to that permanent encroachments in the form of two Bituminous roads and one earthen road are present. They are almost like a causeway connecting the habitation on one side and agricultural lands and burial ground on the other side. Further the adequate facilities like box culvert has been made for discharging flood water during monsoon period without affecting flow of water.

7. I further state that there is no permanent encroachment present in the form of buildings are not found in Mugaiyur Vanchi eri. I am ready to obey the order of the Hon'ble Tribunal.

Solemnly affirmed and signed before me on this

October 2021 at chennai


Executive Engineer, P.W.D.,
Water Resources Organisation,
Araniyaru Basin Division,
Chepauk, Chennai - 600 005.